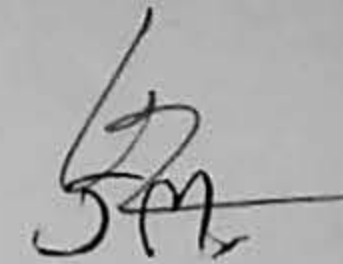
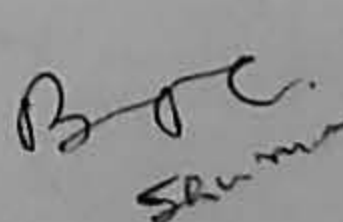


ORDER SHEET

O.A / ~~MA~~ / ~~RA~~ / CP NO. 84 OF 2005Applicant/s Sunila Rani Singh Respds. CDT 6 onAdvocate for Applicant/s Sri S. Mandhyan Advocate for Respondent/s Sri T. Monish

Notes of the Registry	Orders of the Tribunal	Sheet No.
	<u>Dt. 11.03.11</u> Hon Dr K. B. S. Rajan, JM Hon Mr. D. C. Lakha, AM With the consent of parties counsel, 2 weeks time is granted to file written arguments. Copy of pleadings will be handed over to counsel for respondents by counsel for respondents. Order reserved.   <u>20.5.11</u> Hon Dr K. B. S. Rajan JM Hon Mr D. C. Lakha AM Judgment signed & pronounced today in open Court. 	

Contd. On Sheet No. _____